

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

CUSTOMS APPEAL NO. 10467 of 2024-DB

(Arising out of Order in Original MUN-CUSTM-000-COM-012-24-25 dated 16/05/2024 passed by the Principal Commissioner of Customs, Custom House, Mundra)

SUNIL TANEJA ASSOCIATES

Mr. Ritesh Jain, Proprietor, Office No. 1442/10,
Galli Chulley Wali, Pan Mandi,
Sadar Bazar, Delhi-110006

.....Appellant

VERSUS

**Commissioner of Central Excise and
Service Tax - Mundra Customs**

Office of the Principal Commissioner of Customs,
Custom House, AP & SEZ,
Mundra, 370 421

.....Respondent

APPEARANCE:

Shri Hardik Modh, Advocate for the Appellant
Shri Prashant Tripathi, Superintendent(AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 11.11.2024
DATE OF DECISION: 26.11.2024

The appeal is disposed of. For order, see order of date in Customs Appeal No.10466 of 2024-DB

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**